

**MESSAGES FROM LOK SABHA****The Scheduled Tribes And Other Traditional Forest Dwellers  
(Recognition Of Forest Rights) Bill, 2006**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Bill, 2006, as passed by Lok Sabha at its sitting held on the 15th December, 2006".

Sir, I lay a copy of the Bill on the Table.

---

**REPORT OF COMMITTEE ON GOVERNMENT ASSURANCES**

SHRI A. VIJAYARAGHAVAN (Kerala): Sir, I present the Sixtieth Report (in English and Hindi) of the Committee on Government Assurances.

---

**REPORT OF COMMITTEE ON EMPOWERMENT OF WOMEN**

SHRIMATI N.P. DURGA (Andhra Pradesh): Sir, I lay on the Table a copy (in English and Hindi) of the Tenth Report of the Committee on Empowerment of Women (2006-2007) on "Hostel Accommodation for Working Women".

---

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY  
STANDING COMMITTEE ON EXTERNAL AFFAIRS**

SHRI JANA KRISHNAMURTHY K. (Gujarat): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Department-

related Parliamentary Standing Committee on External Affairs:

- (i) Twelfth Report on action taken on the Recommendations contained in the Tenth Report (Fourteenth Lok Sabha) on Demands for Grants of the Ministry of Overseas Indian Affairs for the year 2006-2007; and
- (ii) Thirteenth Report on action taken on the Recommendations contained in the Eleventh Report (Fourteenth Lok Sabha) on Demands for Grants of the Ministry of External Affairs for the year 2006-2007.

---

### **REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON INFORMATION TECHNOLOGY**

SHRI PRAVEEN RASHTRAPAL (Gujarat): Sir, I lay on the Table a copy each (in English and Hindi) of the Department related Parliamentary Standing Committee on Information Technology (2006-2007):

- (i) Thirty-seventh Report on action taken by the Government on the Recommendations/Observations of the Committee contained in their Twenty-second Report (Fourteenth Lok Sabha) on "Implementation of e-Governance Projects" relating to the Department of Information Technology (Ministry of Communications and Information Technology);
- (ii) Thirty-eighth Report on action taken by the Government on the Recommendations/Observations of the Committee contained in their Twenty-fifth Report (Thirteenth Lok Sabha) on "Working of Prasar Bharati" relating to the Ministry of Information and Broadcasting; and
- (iii) Thirty-ninth Report on action taken by the Government on the Recommendations/Observations of the Committee contained in their Thirty-first Report (Fourteenth Lok Sabha) on "Demands for Grants (2006-2007)" relating to the Department of Posts (Ministry of Communications and Information Technology).